

0/100  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**  
**GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

**INDEX**

O.A/T.A No 247/03.....

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet..... OA Pg.....1.....to.....X.....
2. Judgment/Order dtd 19/11/03..... Pg.....1.....to.....3.....247/03
3. Judgment & Order dtd..... Received from H.C/Supreme Court
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SECTION OFFICER (Judl.)

*S. Kalita*  
20/11/17

FROM No. 4  
(SEE RULE 42 )

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDER SHEET

Original Application No: 247/03

Misc Petition No: \_\_\_\_\_ /

Contempt Petition No: \_\_\_\_\_ /

Review Application No: \_\_\_\_\_ /

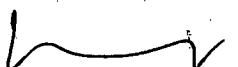
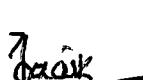
Applicants: S. J. Haekip

Respondents: Union of India & Sons <sup>NS</sup>

Advocate for the Applicants: Mr. M. G. Singh  
As. N.T. Singh

Advocate for the Respondents: -

CGSC

Notes of the Registry	Date	File	Order of the Tribunal
	31.10.2003		None appears for the applicant. Pass over.
96-703.8.13 28-10-03 Saraloh 30/10/03		mb	 Vice-Chairman
	19.11.2003	22x11x2003	Present : The Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman. The Hon'ble Sri S.K. Naik, Administrative Member.  Heard Mr. M.G. Singh, learned counsel for the applicant and also Mr. B.C. Pathak, learned Addl. C.G.S.C. for the respondents.
As per order dated 31/10/03, NOT and mention the date of next day. JS 3/11/03			Order passed separately. The application is disposed of in terms of the order. No costs.
5.12.03 copy of the Judgment has been sent to the d/see. for issuing the same to the applicant as well as to the Addl. C.G.S.C.		mb	 Member  Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

O.A./R.A. No. 1111 247/2003

DATE OF DECISION 19.11.2003

.....Sri S. Jankhanch. Hackip .....APPLICANT(S).

.....Mr. M.G. Singh .....ADVOCATE FOR THE  
APPLICANT(S).

-VERSUS-

.....Union of India. & Ors.....RESPONDENT(S)

.....Mr. B.C. Pathak, Addl. C.G.S.C. ....ADVOCATE FOR THE  
RESPONDENT(S).

THE HON'BLE ~~MR~~ SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN.

THE HON'BLE SRI S.K. NAIK, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble ~~Member~~ Vice-Chairman.

82  
20/11

CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI BENCH

Original Application No. 247/2003

Date of Order : This the 19th day of November, 2003.

THE HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN.

THE HON'BLE SRI S.K. NAIK, ADMINISTRATIVE MEMBER.

Sri S. Jankhonch Haokip  
Aged about years  
Son of  
Resident of  
Dist. Imphal, Manipur.

... . . . Applicant.

By Advocate Mr. M.G. Singh.

- Versus -

1. The Union of India,  
Represented by the Secretary  
Ministry of Human Resource Development  
New Delhi.
2. Regional Director  
Staff Selection Commission  
Regional Office (NER)  
Rukmini Nagar,  
P.O. Assam Sachivalaya,  
Guwahati - 781006.
3. Deputy Accountant General (Admn.)  
Office of the Accountant General (A&E)  
Meghalaya, Shillong.

... . . . Respondents.

By Mr. B.C. Pathak, Addl. C.G.S.C.

O R D E R

SMT. LAKSHMI SWAMINATHAN (V.C.) :

The present application has been filed by the applicant who is aggrieved that he has not received the appointment to the post of Divisional Accountant in the office of respondent 3. According to him, he was successful in the selection test held by respondent 2 i.e., the Staff Selection Commission but has been unfairly denied

YB

Contd....2

appointment to the said post.

2. We have heard Mr. M.G. Singh, learned counsel for the applicant and also Mr. B.C. Pathak, learned Addl. C.G.S.C. for the respondents and perused the relevant documents on record. We note that the applicant had made representation on 14.08.2003 to respondent 2 i.e., the Staff Selection Commission regarding his appointment to the post of Divisional Accountant. In this letter, he has stated that his name was recommended by the Staff Selection Commission to the post of Divisional Accountant as he was successful in the Combined Main (Graduate level) Examination, 1999 (Divn. Accountant/Auditors/UDC etc.) held in the year 2000.

3. Learned counsel for the applicant has brought to our attention annexures A1 and A3 dated 30.04.2003 and 12/21.11.2002. We note from these annexures that the applicant's case for appointment/appropriate action by the authorities are under their consideration. However, apparently no decision has been taken by them for quite some time. Learned counsel for the applicant submits that he will be satisfied if a direction is given to respondents 2 and 3 to take an appropriate decision expeditiously to appoint the applicant as Divisional Accountant, in pursuance of his being declared successful in the Examination held in the year 2000. The learned counsel for the respondents states that he has no objection to the same.

4. In view of the above facts and circumstances of the case, we consider it appropriate, in the interest of justice to dispose of the O.A. with the following

directions :-

- (i) The applicant may submit a self contained representation, annexing the documents he relies upon to respondents 2 and 3 within one week from the date of receipt of a copy of this order;
- (ii) On receipt of the above representation from the applicant, the respondents shall take an appropriate decision in the matter with regard to the applicant's claim for appointment to the post of Divisional Accountant in pursuance of the Examination held in the year 2000, in accordance with law, relevant rules and instructions;
- (iii) Necessary decision/action as above shall be taken by the respondents within two months from the date of receipt of the above representation with intimation to the applicant. In case the respondents reject the applicant's claim to the post of Divisional Accountant, they shall do so by a reasoned and speaking order with intimation to the applicant.

5. Let a copy of this order be given to both the learned counsel.

No costs.

S.K. NAIK

( S.K. NAIK )  
ADMINISTRATIVE MEMBER

Lakshmi Swaminathan

( LAKSHMI SWAMINATHAN )  
VICE CHAIRMAN

THE CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI BENCH

GUWAHATI

Guwahati Bench

( Application under Section 19 of the Central  
Administrative Tribunals Act, 1985)

O.A. No. 247/2003

Sri. S. Jangkhoneh Haokip  
...Applicant  
- Versus -  
Union of India and others  
...Respondents

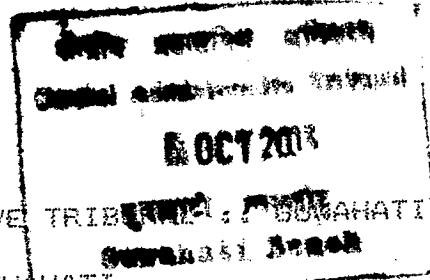
Synopsis  
~~~~~

| List of Dates -----                              | Particulars -----                                                                                                                | Page. |
|--------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|-------|
| 30.4.2003/8.6.2003<br>Annexure - A/1             | Copy of the letter dt. 30.4.03<br>/6.8.03 issued by the Sr. Deputy<br>Accountant General (Administration)                        | 2     |
| 21.1.2000<br>22.1.2000<br>23.1.2000<br>30.1.2000 | The Applicant appeared in the<br>Combined Main (Graduate level)<br>Examination 1999                                              | 3     |
| Annexure A/2                                     | The copy of the Admit Card of the<br>Applicant                                                                                   | 10    |
| 27.4.2002<br>(Para-4.6)                          | The applicant come to know that he<br>has passed the Exam (from the<br>Employment News dated 27.4.2002 to<br>3.5.2002)           | 4     |
| 9.4.2002<br>(Para-4.7)                           | The Applicant was nominated for<br>posting at Meghalaya by the<br>Regional Director (NER) Staff<br>Selection Committee           | 4     |
| 12.11.2002<br>(Annexure - A/3)                   | The Regional Director (NER)<br>reminded the Accountant General<br>(A&E) for appointment in the post<br>of Divisional Accountant. | 11    |
| 14.8.2003                                        | Is a copy of the representation<br>made to the Chairman, Staff<br>Selection Committee, New Delhi                                 | 12    |

filed by :-

M. Gurudam Singh  
Advocate

THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH  
GUWAHATI BENCH



(Application under Section 19 of the Central  
Administrative Tribunals Act, 1985)

O.A. No. 247 of 2003

Sri S. Jangkhanchi Haokip

.....Applicant

.....Versus.....

Union of India & Ors.

.....Respondents.....

I N D E X

| Serial No. | Annexure | Particulars                                                      | Page No. |
|------------|----------|------------------------------------------------------------------|----------|
| 1.         |          | Application                                                      | 1 to     |
| 2.         | 1        | Copy of the order<br>dt. 30.4.03/8.5.03                          |          |
| 3.         | 2        | Admit Card issued by<br>Staff Selection Comm.                    |          |
| 4.         | 3        | Relevant portion of<br>Employment news<br>27 Jan to 2nd Feb, 01  |          |
| 5.         | 4        | Relevant portion of<br>Employment news<br>27 Apr. to 3rd May, 02 |          |
| 6.         | 3        | Copy of the letter<br>dated 12.11.02                             |          |
| 5.         | 4.       | Copy of the representation<br>dated 14-8-2003                    |          |

Date of filing

Filed by:

Mr. Gouram Singh  
Lawer

Filed by:

THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH  
AT GUWAHATI

( AN APPLICATION UNDER SECTION 19 OF CENTRAL  
ADMINISTRATIVE TRIBUNAL ACT, 1986 )

ORIGINAL APPLICATION NO. 247 /2003

BETWEEN

Sri S. Jankhonz Haakip

aged about years,

Son of

Resident of

Dist. Imphal, Manipur.

APPLICANT

-VERSUS-

1. Union of India,

represented by the Secretary,

Ministry of Human Resource Development

New Delhi.

2. Regional Director

Staff Selection Commission,

Regional Office (NER),

Rukmini Nagar,

P.O. Assam Sachivalaya,

Guwahati - 781006.

*Shubh  
Certified to be true  
Advocate*

Contd. .P/-

### 3. Deputy Accountant General (Adm.)

Office of the Accountant General (A&E)

## Meghalaya, Shillong.

### RESPONDENTS

DETAILS OF APPLICATION

1. PARTICULARS FOR WHICH THE  
APPLICATION IS MADE:

The present application is made against the order dtd. 30.4.2003/S.6.2003 bearing memo No.DA/Cell/APPT/2001-2002/147 issued by the Sr. Deputy Accountant General (Admin) regarding appointment of the applicant to the post of Divisional Accountant in the said letter it is specifically mentioned to take up the matter of appointment with the office of the Regional Director (NER) Staff Selection Commission, Government of India and the inaction on the part of the respondent authorities in denying the appointment to the applicant.

A copy of the order, dtd. 30.4.2003/B.5.2003 is annexed herewith as Annexure - A to this petition.

## 2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of the case which the applicant desires to redress within the jurisdiction of this Hon'ble Tribunal.

Cont'd., P.A.

certified to be true  
Advocate

3. LIMITATIONS:

The applicant further declares that the application is filed within the limitation period prescribed under Section 21 of the Administrative Tribunal Act, 1985 as the relief being sought for is continuing process.

4. FACTS OF THE CASE:

The facts leading to the filing of the instant petition may be briefly summarised as under-

4.1 That the applicant is an unemployed youth having his permanent residence in the state of Manipur.

4.2 That the applicant belongs to the Schedule Tribe Community.

4.3 That the applicant has obtained his Bachelor Degree in Arts from the University of Delhi in the year 1996.

4.4 That, the applicant was a candidate in the Combined Main (Graduate Level) Examination, 1999 bearing Roll Number 44170698 which was conducted on 21.1.2000, 22.1.2000, 23.1.2000 and 30.1.2000 respectively at Kamrup Academy Higher Secondary School, Chenikuthi, Guwahati-781003.

Shankar  
Copied to Smt. Mrs.  
Kavita

A copy of the admit card of the candidate is annexed herewith and marked as Annexure-A/2 to this application.

4.5 That the applicant became successful in the said examination and he came to know about his result and rank from the Employment News of the issue dated 27.1.2001 to 2.2.2001.

A copy of the relevant portion of paper clipping is annexed herewith and marked as Annexure - A3 to this application.

4.6 That as the applicant has became successful in the examination he was given posting at Meghalaya which he came to know through the Employment News in its issue dated 27.4.2002 to 3.5.2002 and moreover, he downloaded his recommendation for appointment from web site on 5.4.2002.

A copy of the relevant portion of the paper clipping is annexed herewith and marked as Annexure - A4 to this application.

4.7 That the office of the Regional Director (NER) staff Selection Committee nominated the applicant for posting at Meghalaya vide its nomination letter No. SSOC A-110011/85/2000/Nom/Vol.II/654 dtd. 9.4.2002.

*Shyam  
Certified to be true  
Advocate*

4.8 That as the applicant was not given posting any where he submitted many representations to the office of the Regional Director (NER), Staff Selection Commission Regional Office (NER) Rukmini Nagar, Guwahati.

4.9 That, the Regional Director (NER) addressing to the Accountant General (A&E) reminded again about the nomination of the applicant for appointment in the post of Divisional Accountant vide its letter No.F. No.5506-A-11011/85/2000/Nom/Vol-IV(Cal) dtd. 12.11.2002 and moreover, the Regional Director has specifically instructed the Accountant General to communicate about the issuing of appointment letter of the applicant. But to the utmost surprise of the applicant no initiation was taken up by the respondent No.2 for issuing of the appointment letter nor the position was communicated to the Regional Director.

*Seeckip*  
A copy of the letter dtd. 12.11.2002 is annexed herewith as Annexure-A/3 to this application.

4.10 That surprisingly while the applicant was running from pillar to post to secure a job in the Government Department in pursuance to the result of the examination conducted in the year 2000, he got a letter from the Sr. Dy. Accountant General (Assam) office of

*Concurred to by the  
Advocate*

the Accountant General (AG), Meghalaya etc. bearing memo No. DA Cell/APPT/2001-2002147 dt'd. 30.4.03/B.5.03 thereby directing the applicant to take up the matter of appointment with the office of the Regional Director (NER) Staff Selection Commission, Govt. of India, Guwahati

4.11 That being aggrieved by the letter dated 30.4.03 and 8.5.03 the applicant filed his representation dated 14.8.03 addressing to the Chairman, Staff Selection Commission, New Delhi showing his grievances and highlighting the facts and circumstances of the case but till the day of filing this application he has got no response from the respondent authorities.

*A copy of the letter is annexed herewith and marked as Annexure - A/6 to this petition.*

5. DETAILS OF REMEDIES EXHAUSTED:

The applicant states that the applicant has availed of all the remedies available to him.

The applicant had submitted series of representation of the respondent authority No.2 on which has not yet been favourably considered till today.

6. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE

ANY OTHER COURT:

The applicant further declares the applicant has not previously filed any application or writ petition or suit regarding the matter in respect of which this application has been made before any court or any other authority or any other bench of the Tribunal nor

*Shakti  
Concord 6, 703  
Advocate*

any such applications, writ petition or suit is pending before any of them.

7. RELIEF SOUGHT FOR:

In view of the facts above mentioned the applicant prays for the following relief:-

a) The impugned action of the respondent authorities for not initiating any action for issuing the appointment order to the applicant and denial of the issuance of the appointment order by the respondent No.3 by his letter dtd. 8-5-2003 / 30.4.03 inspite of giving his posting at Meghalaya after duly selected in the selection and further postponing the matter for the reason best known be declared unconstitutional illegal and set aside.

b) A direction to the respondent authorities to give posting to the applicant to the post of Divisional Accountant anywhere in the region and he has been duly selected in the selection list.

8. INTERIM ORDER PRAYED FOR:

a) The applicant prays that the representation dated 14-8-2003 addressed to the respondent No.2 be disposed of immediately.

b) Pendency shall not be a bar to consider the case of the applicant.

*Shantip  
Certified to be true  
Advocate*

9. PARTICULARS OF THE I.P.O.:

i) I.P.O. No. : 903813

ii) Date of issue : 28-1-2003 29-10-03

iii) Issued from : General Post Office, Ghy.

iv) Payable at : Guwahati Registrar  
Central Administrative Tribunal, Ghy.

10. LIST OF ENCLOSURES:

As stated in the Index.

VERIFICATION

I, Shri S. Tangkhoneh, aged about 26 years, Son of Shri S. Padong Haskip, Resident of Chahasat Avenue, Nongpok Singkhola, Imphal, Manipur do hereby solemnly affirm and verify that the statements made in paragraphs 4.2, 3, 4.1, 4.2, 4.3, 4.4, 4.7, 4.8, 4.10, 4.11, are true to the best of my knowledge, those made in paragraphs 4.5, 4.6, 4.9, 4.11 are true to my information derived from records and the rests are my humble submissions before this Hon'ble Tribunal.

And I sign this verification on this day of September, 2003 at Guwahati.

S. Tangkhoneh Haskip

*Shri S. Tangkhoneh Haskip*  
Certified to be true  
Advocate

Registered

OFFICE OF THE ACCOUNTANT GENERAL (A&E) : MEGHALAYA,  
SHILLONG.

8 MAY 2003

No.DA Cell/APPT/2001-2002/147

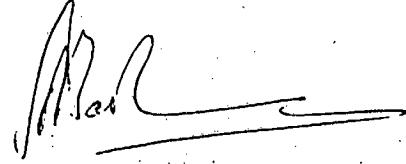
Dated: -30.4.2003

To,

30  
Shri S.Jangkhoneh Haokip,  
C/o Paodong Hoakip,  
Chahsat Avenue Nongpok ingkhol,  
Imphal East, Pin No. 795001,  
Manipur.

Sub:- Appointment to the post of Divisional Accountant.

With reference to his application dated Nil addressed to the Sr. Deputy Accountant General (Administration) O/o the Accountant General (A&E) Meghalaya etc., Shillong regarding appointment to the post of Divisional Accountant, you are requested to take up the matter with the Office of the Regional Director (NER) Staff Selection Commission Govt. of India, Guwahati.

  
Sr. Dy. Accountant General (Admin),  
O/o the Accountant General (A&E)  
Meghalaya etc., Shillong.

Certified to be true  
Guru Gobind  
Advocate

भारत सरकार Government of India



कर्मचारी चयन आयोग STAFF SELECTION COMMISSION

प्रवेश पत्र ADMISSION CERTIFICATE

(परीक्षा के प्रत्येक दिन अभ्यार्थी द्वारा परीक्षा हाल में प्रतरुत किया जाए)  
(To be presented by Candidate in Exam. Hall on each day of Exam.)

संयुक्त मुख्य (स्नातक स्तर) परीक्षा, 1999

Combined Main (Graduate level) Examination-1999

रोल नंबर ROLL NUMBER : 441/0698

टिकट नंबर TICKET NUMBER : 600623

उम्मीदवार का नाम और पता  
Name and address of Candidate  
S. JANGKHONI HAOKI P  
227, KRISHI APPATHE  
NT D BLOCK VIKASPU  
RI NEW DELHI  
110018

केन्द्र का नाम और पता  
Name(s) and address(es) of Centre(s)  
KAMRUP ACADEMY H. S. SCHOOL  
CHENIKUTHI,  
GUWAHATI - 781003.



समय सारणी TIME TABLE

दिनी Date

विषय Subject

समय Timings

भाग - "A" (सहायक श्रेणी/केन्द्रीय उत्पाद शुल्क निरीक्षक/आगकर निरीक्षक इत्यादि/उपनिरीक्षक, केन्द्रीय पुलिस संगठन)  
Scheme - "A" (Assists Grade/Inspectors of CE/IT etc./SI's in CPOs)

|           |                                                                        |                                                           |
|-----------|------------------------------------------------------------------------|-----------------------------------------------------------|
| 21.1.2000 | अंग्रेजी / English                                                     | दोप. 2.00 बजे से दोप. 4.00 बजे तक<br>2.00 PM to 4.00 PM   |
| 22.1.2000 | भाषा परिज्ञान (अंग्रेजी)/Language Comprehension (English)              | सुब. 9.30 बजे से सुब. 11.30 बजे तक<br>9.30 AM to 11.30 AM |
| 22.1.2000 | रांप्रेषण कौशल एवं लेखन योग्यता /Communication Skill & Writing Ability | दोप. 2.00 बजे से दोप. 4.00 बजे तक<br>2.00 PM to 4.00 PM   |
| 23.1.2000 | अंक गणित/Arithmetic                                                    | सुब. 9.30 बजे से दोप. 12.30 बजे तक<br>9.30 AM to 12.30 PM |
| 23.1.2000 | सामान्य अध्ययन / General Studies                                       | दोप. 2.00 बजे से दोप. 5.00 बजे तक<br>2.00 PM to 5.00 PM   |

भाग - "B" (प्रभारीय लेखाकार/लेखा परीक्षक/कनिष्ठ लेखांकार/उ. श्रे. लि.  
Scheme - "B" (Div. Acctt./Auditor/Junior Accountant/UDCs)

|           |                                                                        |                                                            |
|-----------|------------------------------------------------------------------------|------------------------------------------------------------|
| 30.1.2000 | सामान्य अंग्रेजी एवं सामान्य ज्ञान / General English & General Studies | सुब. 10.00 बजे से दोप. 12.00 बजे तक<br>10.00 AM to 12 Noon |
| 30.1.2000 | अंक गणित / Arithmetic                                                  | दोप. 2.00 बजे से दोप. 4.00 बजे तक<br>2.00 PM to 4.00 PM    |

नोट: परीक्षा प्रारम्भ होने से आधा घंटा पूर्व परीक्षा भवन में अपना स्थान ग्रहण कर लें।

Note : You should be present in the examination hall half an hour  
before the commencement of Examination.

कृपया टिप्पणी और अनुदेश पिछे पृष्ठ पर देखें। For further instruction see overleaf.

उप श्रेणी निदेशक  
Dy. Director

श्रेणी निदेशक  
Regional Director

Certified to be true  
Signature  
Advocate

By Speed Post

- 11 -

ANVAYA - A/37

F.No.5SCG.A-11011/85/2000/Nom/  
Vol.IV(GL)/

भारत सरकार

कर्मचारी चयन आयोग 1617

क्षेत्रीय कार्यालय (उ. पु. क्षे.)

रुकमीनि नगर

ए. अ. असम सचिवालय

गुवाहाटी-781006

GOVERNMENT OF INDIA

STAFF SELECTION COMMISSION

REGIONAL OFFICE (NER)

RUKMINI NAGAR

P.O. ASSAM SACHIVALAYA

GUWAHATI-781006

Dated: - 12.11.2002.

21

To

The Accountant General(A&E),  
Meghalaya, Arunachal Pradesh  
& Mizoram, Shillong-793001.

Sub:- Combined Main(Graduate Level) Exam., 1999-Appointment in the post  
of Divisional Accountant - regarding.

Ref.: - This office Nomination letter No.5SCG.A-11011/85/2000/Nom/Vol.II/  
654 dated 09.04.2002.

Sir,

I am to refer to the above subject and to forward herewith a  
representation received from Shri S.Jangkhoneh Haokip, Roll No.4410698,  
Rank No.SLA/15/00035 which is self explanatory, for taking your ne-  
cessary action please.

In this connection, the present position in the matter for issu-  
ing of appointment letter etc. may kindly be communicated to the under-  
signed at the earliest.

Yours faithfully,

Enclo:-As above.

Self

( S. Bhattacharjee ) IAS  
Regional Director(NER)

Copy to:-

Shri S.Jangkhoneh Haokip, S/o Paodong Haokip, Chahsat Avenue,  
Nongpok ingkhol, Imphal East, Manipur-795001.

Regional Director(NER)

Certified to be true  
D. Bhattacharjee  
Advocate

To

The Chairman,  
Staff Selection Commission,  
Block-12, C.G.O. Complex,  
Lodhi Road, New Delhi-3.

SHIRRA, PH 0525-712195 752021

Subject : Request for appointment to the post of Divisional Accountant as per the Nomination letter No. SSCG.A-11011/85/2000/Nom/Vol-II/ 654 dated 09-04-2002.

Sir,

With humble respect, I the undersigned applicant, who has been recommended to the post of Divisional Accountant under Roll No.4410698 in the Combined Main (Graduate level) Examination, 1999 (Divn. Accountant/Auditors/UDC etc.) beg to request you the following few words for your kind consideration and necessary actions.

That, I have been recommended in the aforesaid Combined Examination under Scheduled Tribe Category and my rank is SLA/15/00035 and my posting was given at Meghalaya. In connection with the said recommendation, the Regional Director (NER) on 12-11-2002 has recommended my name for appointment to the said post of Divisional Accountant to the Accountant General (A & E) Meghalaya, Arunachal Pradesh & Mizoram, Shillong and further directed to communicate the latest position in this regard at the earliest.

True copy of the said recommendation letter dt.5-4-2002 along with letter dt.12-11-2002 written by the Regional Director, NER is enclosed herewith and marked as Enclosure-I & II respectively.

Certified to be true  
S. K. J. S.  
Advocate

Contd. 2/-

Thereafter, the Senior Deputy Accountant General (Admn), Office of the Accountant General (A & E), Meghalaya etc. Shillong vide his letter dt.30-4-2003 have informed the undersigned Applicant to take up the matter with the office of the Regional Director (NER), Staff Selection Commission Govt. of India, Guwahati.

True and correct copy of the said letter dt.30-4-2003 written by the Senior Deputy Account General (Admn), is also enclosed herewith as Enclosure-III.

In view of the above facts and circumstances it is requested that your goodself may kindly may cause necessary actions to appoint me to the post of Divisional Accountant as per the Nomination letter No.SSCG.A-11011/85/2000/Nom/Vol.II/653 dated 9-4-2002 other than the State of Meghalaya.

For this act of kindness, the humble applicant shall ever remain remain pray.

Yours faithfully,

Dated/Imphal,  
The 14th August, 2003.

Jangkhoneh Haokip

(S. JANGKHONEH HAOKIP)  
Chahsat Avenue, Nongpok Ingkhol,  
Imphal East, Manipur - 1.

Copy to :

The Regional Director (NER),  
Staff Selection Commission,  
Government of India, Guwahati.

Certified to be true  
Guru Jor  
Advocate